

**Bhandari Co-op. Bank Ltd., (In Liquidation) Mumbai**

**FORM A  
PUBLIC ANNOUNCEMENT**

*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF  
BHANU COSMETICS PACKAGING PVT. LTD.**

**RELEVANT PARTICULARS**

1.	Name of corporate debtor	<b>Bhanu Cosmetics Packaging Pvt Ltd</b>
2.	Date of incorporation of corporate debtor	07 December 2001
3.	Authority under which corporate debtor is incorporated / registered	RoC - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24246MH2001PTC134166
5.	Address of the registered office and principal office (if any) of corporate debtor	18, NIGOS INDUSTRIAL ESTATE, CAMA INDUSTRIAL ESTATE ROAD, GOREGAON (E), MUMBAI 400063.
6.	Insolvency commencement date in respect of corporate debtor	8th May 2025 (order read on 11.06.2025)
7.	Estimated date of closure of insolvency resolution process	4 November 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Girish Prabhakar Muley Registration No : IBBI/IPA-002/IP-N01288/2024-2025/14419
9.	Address and e-mail of the interim resolution professional, as registered with the Board	203, Triveni, DSK Raarwara, Bavdhan, Pune 411021. Email id: muleyg@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C/o POT Capital, Off. no. 9, 2nd Floor, 22 Rajabhadur Mansion, Mumbai Samachar Marg, Mumbai - 400001. Email id: cirp.bhanucosmetics@gmail.com
11.	Last date for submission of claims	26th June 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address: NA

Notice is hereby given that the National Company Law Tribunal, Mumbai, has ordered the commencement of a corporate insolvency resolution process of Bhanu Cosmetics Packaging Pvt. Ltd. on 8 May 2025.

The creditors of Bhanu Cosmetics Packaging Pvt. Ltd are hereby called upon to submit their claims with proof on or before 26th June 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

**Date: 13 June 2025**  
**Place: Mumbai**

**Girish Prabhakar Muley**  
**Interim Resolution Professional**  
**for Bhanu Cosmetics Packaging Pvt. Ltd**  
IBBI/IPA-002/IP-N01288/2024-2025/14419  
AFA valid up to 30 June 2026

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